

revenue blocks/villages have been electrified in Sikkim as on 30.6.1985.

(b) An outlay of Rs. 1.65 crores has been earmarked for Sikkim's Rural Electrification Programme under R.E.C' financing during the current financial year.

(c) A provision of Rs. 10.79 crores has been tentatively indicated for the Rural Electrification Programme in Sikkim during the Seventh Plan.

**New Ships Commissioned at
Visakhapatnam Shipyard
During 1984-85**

2593. SHRI E. AYYAPU REDDY:
Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the number of new ships commissioned at the Visakhapatnam Shipyard Ltd. during the year 1984-85 ;

(b) the total number of employees in the Visakhapatnam Shipyard Ltd. engaged in building and manufacturing new ships ; and

(c) the estimated value of the ships commissioned during the year 1984-85 ?

THE MINISTER OF STATE OF
THE MINISTRY OF SHIPPING AND
TRANSPORT (SHRI Z.R. ANSARI) :

(a) During the year 1984-85, while two ships built at Hindustan Shipyard Limited, Visakhapatnam were delivered and commissioned, the Shipyard was engaged in the following 14 events :

(i) Keel Laying	7
(ii) Launching	5
(iii) Delivery	2
	<hr/>
	14
	<hr/>

(b) The total number of employees employed for building ships is 7,651.

(c) The price, including Government subsidy, of these two vessels received by the Shipyard is Rs. 36,22,51,321.00.

[Translation]

Sutled Yamuna Line Canal

2594. SHRI SARFARAZ AHMAD :
Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) when was the agreement for construction of Sutlej-Yamuna link canal signed between the Government of Punjab and Haryana and what were the terms of this agreement ;

(b) whether the Punjab Government have paid the amount of their share for this construction work and if not, the reason therefore ; and

(c) how much amount is outstanding and by which time the amount is likely to be paid and the construction work of this canal will be completed ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) The Agreement regarding the allocation of waters of the Ravi and Beas signed by Punjab, Haryana and Rajasthan on 31-12-1981 also covered the implementation of the Sutlej-Yamuna Link Canal Project. It stipulated the completion of the Project in a period of two years from the date of signing of the Agreement. It also provided for the cost of the Project to be borne by Haryana. However, this was subsequently changed to a pattern of sharing of costs between Haryana and Punjab in the proportion of 5 : 1.

(b) and (c) : Out of the Expenditure of Rs. 53 crores stated to have been incurred so far on the Project, the Punjab Government has paid Rs. 1 crore and about Rs. 8 crores are outstanding. The non-payment of its full share by the Punjab Government is said to be due to financial constraints. The construction work of this Canal is to be completed by 15th August, 1986.